

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 73 (ND)/ 2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 21.11.2016.

NAME OF THE COMPANY: Anil Aggarwal & Ors. Vs Sartek Machinery Pvt.
Ltd. & Ors

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,
1956

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order Dated 21.11.2016

CP No. 73 (ND)/ 2016 : Anil Aggarwal & Ors. Vs Sartek Machinery Pvt. Ltd.
& Ors

Order

There is no representation for respondent. Reply of the respondent is not filed till
3PM, as per order dated 27.10.2016. Therefore, orders setting respondent herein
exparte dated 23.05.2016 is continued. For hearing the petitioner list it on
08.12.2016.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 21, November,2016